THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated, Shillong 30th October, 2017

NO.HCM.II/123/2015/3923: It is hereby notified to all concerned that 10th November, 2017 (Friday) is declared as Holiday in the High Court of Meghalaya and Subordinate Courts on Account of "Wangala Festival".

REGISTRAR GENERAL

Memo. NO.HCM.II/123/2015/3923 A

Dated, Shillong 30th October, 2017

Copy to :-

- The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court
 of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
- 3. The Private Secretary to Hon'ble Mr. Justice V.P. Vaish, High Court of Meghalaya, Shillong.
- 4. The PA to Registrar General, High Court of Meghalaya, Shillong.
- 5. The Advocate General Meghalaya, High Court of Meghalaya, Shillong.
- The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura.
- 7. The Director, Meghalaya State Judicial Academy, Shillong.
- 8. The Registrar, High Court of Meghalaya, Shillong.
- 9. The Joint Registrar, High Court of Meghalaya, Shillong.
- 10. The Registrar (Administration), High Court of Meghalaya, Shillong.
- 11. The Deputy Registrar (Administration), High Court of Meghalaya, Shillong.
- 12. The Deputy Registrar (Infrastructure & Accounts), High Court of Meghalaya, Shillong.
- 13. The Assistant Registrar (Record), High Court of Meghalaya, Shillong.
- 14. The Assistant Registrar (Accounts), High Court of Meghalaya, Shillong.
- 15. The Chief Librarian, High Court of Meghalaya, Shillong.
- 16. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong
- 17. The Public Relations Officer, High Court of Meghalaya, Shillong.
- 18. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
- 19. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
- 20. Notice Board.
- 21. Office file.

REGISTRAR GENERAL